

**Ban on issue of passes to staff of VVIPs**

989. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Bureau of Civil Aviation Security is planning to restrict the issue of Airport Entry Passes to the staff of MPs and Ministers; and

(b) if so, the details thereof, and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) No, Sir.

(b) Does not arise in view of the reply to part (a) above.

**Issue of fake medical certificate to crew members of airlines**

990. SHRI AAYANUR MANJUNATHA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any instances of issue of fake pre - flight medical certificates to the crew members of airlines of private operators has come to the notice of the Directorate General of Civil Aviation (DGCA) during the last three years and the current year;

(b) if so, the details of such instances during the said period;

(c) whether DGCA has taken any action against the doctors who issued fake pre - flight certificates; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) and (b) During the period of last three years and current year, a total of 16 cases of false Breath Analyzer test were detected. In these cases, the medical certificates were issued by the doctor without subjecting crew to test by breath analyzer equipment prior to flight.

(c) and (d) DGCA has lodged an FIR with the police against the involved doctor.

**Naming of airports**

991. SHRI HISHEY LACHUNGPA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government intends to take a policy decision wherein all airports in the country will adopt the names of the cities in which they are located, if so, the details thereof; and